Annexure-5

Name of the corporate debtor:- Shrinivas Electricals GTD Private Limited (in Liquidation)

Date of commencement of liquidation :- 30/01/2023 (Liquidation order was made available on NCLT Portal on 16/02/2023)

List of stakeholders as on: 31/03/2023

List of operational creditors (Government Dues) (Amount in ₹)

SI No	.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of any	Amount of claim rejected	Amount of claim under	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	lien or attachment		% share in total amount	claim	mutual dues, that may be set off		verification	·
1	Sales Tax Department (NA VAT-C-24)	Government of Maharashtra		27-02-23	102,662,272	102,662,272	Assessment dues for 2014- 15, 2015-16, 2016-17 and 2017-18	NA	NA	11.05%	NA	NA	NIL	NIL	
2	Dy. Commission State Tax, NAS- VAT-E-010	er of Government of Maharashtra		27-02-23	35,057,225		Assessment order for June 2019, Jul 2020, 2018-19, 2019-20	NA	NA	2.06%	NA	NA	NIL	15,893,951	Note 1
3	Dy Commissione CGST and Centr Excise, Nashik I Division, Nashik Commissionerate	al of India		01-03-23	442,684,254		Order for service tax dues from 2013-14 to 2016-17 and	NA	NA	35.22%	NA	NA	NIL	115,392,244	Note 2
4	Regional PF Commissioner, EPFO, Nashik	Union Government of India		CIRP claim	288,208		Dues of Damages and Interest from 06/2018 to 01/2022	NA	NA	0.03%	NA	NA	NIL	5,651	Note 3
	Total				580,691,959	449,400,113				48.36%			-		

Note 1: Intimation of tax liability finalised on 22/02/2023 and notice of discrepancy was dated 22/02/2023 (after the date of liquidation), hence the amount can not be admitted.

Note 2: Amounts not relating to the corporate debtor are claimed by the claimant

Note 3:- Claim form not received in liquidation process, even after communication sent on 27/02/2023